

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 22159/2017

(Arising out of impugned final judgment and order dated 02-09-2016 in CRLR No. 2669/2005 passed by the High Court Of Judicature At Allahabad)

SUKHVINDER SINGH & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No. 78316/2017 - CONDONATION OF DELAY IN FILING

IA No. 78328/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 78321/2017 - EXEMPTION FROM FILING O.T.)

Date : 04-10-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Sumit Kumar Sharma, Adv.
Mr. Niraj Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioners prays for and is granted time to take instructions, particularly, as regards the progress/ stage of the trial.

List the matter on 22.10.2021, as prayed.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER